

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 99/TT/2012

Date: 27.4.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for assets associated with 765 kV system for Central Part of Northern Grid Part-III, for Tariff block 2009-14 in Northern Region

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 18.5.2012:-

- (i) Status of DOCO of Asset-I (LILO of 400 kV D/C Bareilly-Mandola Line at Meerut Sub-station) (Anticipated DOCO of Asset-I is mentioned in the petition as 1.6.2012 whereas it is 1.3.2012 as per CA certificate);
- (ii) Clarify the mismatch between the DOCO and assets, in para 5 (page 10 of the petition);
- (iii) In case there is change in anticipated DOCO of Asset-I, the CA/ Management Certificate certifying the actual expenditure up to DOCO, projected additional capital expenditure thereafter, and the funding pattern as on DOCO as well as for the additional capital expenditure along with revised Form-1, Form-6, Form-9 and Form-13.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)